

FIR No. 591/19
PS Ashok Vihar
State vs. Rajender

30.03.2020

Present:- Ld. APP for the State.

Letter received from the Jail Superintendent, Tihar, Delhi seeking clarification in respect of the FIR Number.

Notice be issued to the concerned Ahlmad of the Court of Sh. Pritu Raj, Ld. MM to submit the report on 31.03.2020.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 02/2020
PS Raj Park
State vs. Rakesh @ Jatti & ors.

30.03.2020

Fresh Charge-sheet filed.

Present:- Ld. APP for the State.

IO Inspector Saroj Bala is present.

Be put up for consideration before the concerned Court on 15.04.2020 on which date the court is expected to re-open after the lock-down in view of Corona Virus.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 858/19
PS Raj Park
State vs. Shekhar @ Gulshan

30.03.2020

Fresh Charge-sheet filed.

Present:- Ld. APP for the State.

IO Inspector Saroj Bala is present.

Be put up for consideration before the concerned Court on 15.04.2020 on which date the court is expected to re-open after the lock-down in view of Corona Virus.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 84/20
PS Ashok Vihar
State vs. Satya @ Satyam

30.03.2020

Present:- Ld. APP for the State.

IO SI Suresh Chander is present and submits that the name of the accused is Satya @ Satyam S/o Sh. Bharat Kumar, R/o Jhuggi No. 177, Satsang Colony, WPIA, Ashok Vihar, Delhi and has submitted a report to this effect.

In view of the report received from the IO, it is hereby clarified that the name of the accused is Satya @ Satya S/o Sh. Bharat Kumar, R/o Jhuggi No. 177, Satsang Colony, WPIA, Ashok Vihar, Delhi in the present FIR.

Copy of this order be sent to the concerned Jail Superintendent for information and necessary action.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 466/19
PS Prem Nagar
State vs. Hari Ram

30.03.2020

Present:- Ld. APP for the State.

Copy of the order dated 28.03.2020 passed by the Ld. Duty MM alongwith the report on discharge warrants has been received from the concerned Jail as per which a report had been called from the concerned IO.

The original order 28.03.2020 has not been received in this court as the same has not been handed over by the previous Ahlmad.

Notice be issued to the Ahlmad of the Court of Sh. Pritu Raj, Ld. MM to appear in person with the original report pertaining to the said application / order for 31.03.2020.

Fresh report be also called from the IO in terms of order dated 28.03.2020.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 140/2020
PS Sultan Puri
State vs. Akash @ Nikhil

30.03.2020

Present:- Ld. APP for the State.

None for the accused.

From the application as filed is not clear as to whether the accused is also suspected to have committed offence u/s 457/380 IPC.

Report be called from the concerned IO in respect of the same for 31.03.2020.

**Duty MM /North-West/ Delhi
30.03.2020**

FIR No. 07/2020
PS Raj Park
State vs. Ajay

30.03.2020

Present:- Ld. APP for the State.

Ms. Geeta Singh Chauhan, Ld. LAC for the accused.

Reply received from the IO.

Clarifications are required from the IO.

On request, renotify for 02.04.2020.

Notice be issued to the IO to appear in person with case file.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 1497/07
PS Sultan Puri
State vs. Ajay

30.03.2020

Present:- Ld. APP for the State.

Ms. Geeta Singh Chauhan, Ld. LAC for the accused.

Reply not received from the IO.

On request, reply in terms of order dated 26.03.2020 be called afresh for 02.04.2020.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 545/19
PS Bharat Nagar
State vs. Deepak

30.03.2020

Present:- Ld. APP for the State.

Ms. Geeta Singh Chauhan, Ld. LAC for the accused.

Reply not received from the IO.

On request, reply in terms of order dated 28.03.2020 be called afresh for 02.04.2020.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 518/19
PS Sultan Puri
State vs. Sachin

30.03.2020

Present:- Ld. APP for the State.

Reply not received from the IO.

On request, reply in terms of order dated 28.03.2020 be called afresh for 31.03.2020.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 56/12
PS Sultan Puri
State vs. Bablu

30.03.2020

Present:- Ld. APP for the State.

On request, reply be called from the concerned IO for
31.03.2020.

Duty MM /North-West/ Delhi
30.03.2020

FIR No. 35/2020
PS Budh Vihar
State vs. Ankit @ Chuna

30.03.2020

Fresh Charge-sheet filed.

Present:- Ld. APP for the State.

IO HC Abdul Rouf is present.

Put up for consideration on 15.04.2020 on which date the court is expected to re-open after the lock-down in view of Corona Virus.

**Duty MM /North-West/ Delhi
30.03.2020**

FIR No. 36/2020
PS Budh Vhar
State vs. Govind @ Ajay

30.03.2020

Fresh Charge-sheet filed.

Present:- Ld. APP for the State.

IO HC Ramesh Kumar is present.

Put up for consideration on 15.04.2020 on which date the court is expected to re-open after the lock-down in view of Corona Virus.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 33/2020
PS Budh Vihar
State vs. Govind @ Ajay & ors.

30.03.2020

Fresh Charge-sheet filed.

Present:- Ld. APP for the State.

IO W/SI Nirmala is present.

Put up for consideration on 15.04.2020 on which date the court is expected to re-open after the lock-down in view of Corona Virus.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 660/19
PS Rani Bagh
State vs. Ankur Garg & ors.

30.03.2020

Fresh Charge-sheet filed.

Present:- Ld. APP for the State.

IO Inspector Bhagat Ram is present.

Put up for consideration on 15.04.2020 on which date the court is expected to re-open after the lock-down in view of Corona Virus.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 351/19
PS Sultan Puri
State vs. Mukesh

30.03.2020

Present:- Ld. APP for the State.

Letter received from the Jail Superintendent, Tihar, Delhi seeking clarification in respect of the section under which the bail order has been passed.

Notice be issued to the concerned Ahlmad of the Court of Sh. Pritu Raj, Ld. MM to submit the report on 31.03.2020.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 37307/19
PS Vijay Vihar
State vs. Sumit @ Rahul

30.03.2020

Present:- Ld. APP for the State.

Letter received from the Jail Superintendent, Tihar, Delhi seeking clarification in respect of the FIR Number.

Notice be issued to the concerned Ahlmad of the Court of Sh. Pritu Raj, Ld. MM to submit the report on 31.03.2020.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020

FIR No. 104/19
PS Vijay Vihar
State vs. Pradeep & ors.

30.03.2020

Present:- Ld. APP for the State.

IO SI Vijay is present.

Fresh supplementary charge-sheet filed.

Put up for consideration before the concerned Court on 15.04.2020 on which date the court is expected to re-open after the lock-down in view of Corona Virus.

(Pooja Aggarwal)
Duty MM /North-West/ Delhi
30.03.2020